Rs. 2375.09 lakh for the Project-Illumination/lighting of the 13 ASI monuments in NCT of Delhi under the Major Destination Development Scheme.

(b) and (c) The Archaeological Survey of India will be fully responsible for the maintenance, management, operation and for recurring expenditure on the facilities created under this project. There is no provision for back-up facility.

Promotion of Rural Tourism Project in Tamil Nadu

2997. SHRI K.P.K. KUMARAN: Will the Minister of TOURISM be pleased to state:

- (a) whether Government have identified some of the destination in Tamil Nadu for promotion under the Rural Tourism Project;
- (b) if so, details thereof and the locations which are identified for the same; and
 - (c) by when these Rural Tourism Project would be completed?

THE MINISTER OF TOURISM (SHRIMATI AMBIKA SONI): (a) and (b) Yes, Sir. Ministry of Tourism has been working towards development and promotion of identified rural sites including the State of Tamil Nadu having potential for tourism. The projects for tourism infrastructure development and capacity building are sanctioned based on the proposals received from the State Governments for such identified sites. The list of such projects taken up in Tamil Nadu during Tenth five year plan is as follows:

Infrastructure Creation:

- (i) Rs. 48.66 lakh for Kazhugumalia in 2003-04
- (ii) Rs. 50.00 lakh for Theerthamalai in 2003-04
- (iii) Rs. 50.00 lakh for Karaikudi in 2003-04
- (iv) Rs. 50.00 lakh for Devipattanam navbhashman in 2005-06
- (v) Rs. 50.00 lakh for Thirukurungudi in 2005-06
- (vi) Rs. 49.55 lakh Thiruppudaimaurthur in 2005-06
- (vii) Rs. 50.00 lakh for Kombai in 2006-07
- (viii) Rs. 50.00 lakh for Thadiyandudissai in 2006-07

Capacity Building:

- (i) Rs. 20.00 lakh for Kazhugumalai in 2003-04
- (ii) Rs. 20.00 lakh for Karaikudi in 2003-04
- (iii) Rs. 20.00 lakh for Kombai in 2006-07
- (vi) Rs. 20.00 lakh for Thadiyankudissai in 2006-07
- (c) The responsibility for implementation of the sanctioned projects lies with the State Government concerned. Ministry of Tourism monitors implementation of he sanctioned projects through review meeting and visit to the site for ensuring timely completion.

Tourist circuits in Arunachal Pradesh

2998. SHRI NABAM REBIA: Will the Minister of TOURISM be pleased to state:

- (a) the names of approved and existing tourist circuits in Arunachal Pradesh;
- (b) whether Government have received any proposal from the State Government of Arunachal Pradesh for extension of existing tourists circuits and opening of new circuits in the State, and
- (c) if so, the details of such proposal and the steps being taken up/proposed to be taken up by Government?

THE MINISTER OF TOURISM (SHRIMATI AMBIKA SONI): (a) to (c) Development and promotion of tourism is primarily the responsibility of the State Government. However Ministry of Tourism, Government of India provides financial assistance for tourism related projects which are identified on a year to year basis in consultation with the State Government. The proposals relating to the following tourist circuit projects were received and approved for Arunachal Pradesh during the Tenth Plan period:

- (i) Bhalukpong Tawang Tourist Circuit
- (ii) Dibrugarh-Passighat-Daying Ering Wildlife Sanctuary Tourist Circuit
- (iii) Lakabali-Basar-Along-Yumbang Tourist Circuit
- (iv) Dirak-Wakro-Tezu-Hayuliang-Walong Tourist Circuit